

Information about Commercial Cases in various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge Level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	--	00	--	--	--
No. of appeals filed	--	00	--	--	--
No. of cases pending	--	02 1. Arbitration No. 05 (Sikkim Power Development Corporation Ltd. & Anr. vs. Amalgamated Transport (India) Ltd. 2. IPR No. 01/18 (M/s. United Spirit Limited. vs. M/s. Mount Distilleries Ltd.	--	--	--
No. of cases disposed of	--	00	--	--	--